


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/19/2016  
NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others  
NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7 others  
UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
	M. SOUNDER RAJAN for N.R.R. ARUN MOORAMAN	COUNSEL FOR PETITIONER	

**ORDER**

Counsel for the Petitioner present and submitted that settlement talks are in progress and prayed for more time. At request, time is enlarged. Put up on **23.10.2017 at 10.30 A.M.**

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)

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